



IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 26th OF NOVEMBER, 2025

WRIT PETITION No. 41875 of 2025

*M/S SIYA SHEEL WAREHOUSE THROUGH ITS AUTHORISED
REPRESENTATIVE SHRI MAN SINGH*

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Shri Siddharth Gulatee, learned counsel for the petitioner.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for the petitioner seeks leave to withdraw the petition with liberty to file afresh.

Notices in this case have not yet been issued.

Accordingly, the petition is dismissed as withdrawn.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE